

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1723
ANSWERED ON:19.11.2010
JUVENILE POLICE UNITS
Ganpatrao Shri Jadhav Prataprao

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Juvenile Justice (Care and Protection of Children) Act, 2000 has a provision for Juvenile Police Unit in every police station; and

(b) if so, the number of police stations having no Juvenile Police Unit in the country, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Section 63 (3) of the Juvenile Justice (Care and Protection of Children) Act, 2000 provides for creation of 'Special Juvenile Police Unit' for every district and city to handle cases of children. A State-wise list of number of Special Juvenile Police Units set up is at Annex.